

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 164
TO BE ANSWERED ON 04.02.2025**

Enhancing AYUSH infrastructure, accessibility and development under the NAM

164 **Shri Sujeet Kumar:**

Will the Minister of *Ayush* be pleased to state:

- (a) whether the Ministry has taken measures to improve the infrastructure and accessibility of AYUSH services across the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of steps taken under the National AYUSH Mission (NAM) to promote the development of AYUSH practices and medicines, district-wise; and
- (e) the details of funds sanctioned, allocated and utilised under NAM, for the last five years, district-wise?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (d) Public Health being a State subject, the primary responsibility to improve the infrastructure and accessibility of Ayush services across the country lies with the respective State/UT Government. However, the Government of India has launched the Centrally Sponsored Scheme of the National Ayush Mission (NAM) for implementation through States/UTs for the overall development of Ayush systems, including infrastructural development and access to Ayush Services. National Ayush Mission inter-alia has provisions for the following activities to promote the development of Ayush practices and medicines in the country through State/UT Governments:-

- (i) Operationalization of Ayush Health & Wellness Centres by upgrading existing Ayush dispensaries and sub health centres, now renamed as Ayushman Arogya Mandir (Ayush)
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- (iii) Upgradation of existing standalone Government Ayush Hospitals.
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary

(Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary.

(v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.

(vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.

(vii) Ayush Public Health Programmes.

(viii) Behavior Change Communication (BCC).

(ix) Mobility support at State and district level

(x) Ayush Gram.

(xi) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.

(xii) Infrastructural development of Ayush Under-Graduate Institutions.

(xiii) Infrastructural development of Ayush Post-Graduate Institutions / add on PG/ Pharmacy/Para-Medical Courses.

Further, State/UT Government may avail financial assistance by submitting proposals through State Annual Action Plans (SAAPs) as per NAM guideline.

(e) Ministry of Ayush is implementing the Centrally Sponsored Scheme of NAM in the country through State/UT Governments for development and promotion of Ayush system of medicine in the country by providing consolidated financial assistance to them for implementation of different activities of NAM as per the proposals received in their SAAPs. However, district-wise funds are not being released under NAM. The State/UT wise details of funds (central share) sanctioned/released and utilized under NAM for the last five years is furnished as **Annexure-I**.

Annexure-I**The State/UT wise details of funds (central share) sanctioned/released and utilized under NAM** (Rs. In lakhs)

S. No.	State/UT	Funds (central share) sanctioned/released during last five years	Funds utilized/expenditure reported by the State/UT Governments during last five years
1.	Andaman & Nicobar Islands	1462.9585	1443.2051
2.	Andhra Pradesh	2285.996	2177.628
3.	Arunachal Pradesh	2830.35	2659.35
4.	Assam	7071.212	6145.277
5.	Bihar	6024.9698	4263.5086
6.	Chandigarh	706.7255	641.55547
7.	Chhattisgarh	5683.801	4114.558
8.	Dadra & Nagar Haveli and Daman & Diu	472.304	359.218
9.	Delhi	0	0
10.	Goa	1174.2175	1055.339
11.	Gujarat	7810.6725	4643.784
12.	Haryana	10228.0915	9899.8
13.	Himachal Pradesh	11335.429	9760.045
14.	Jammu & Kashmir	17852.844	17298.109
15.	Jharkhand	12975.0674	12961.54
16.	Karnataka	12543.166	11733.94
17.	Kerala	17420.739	16520.266
18.	Ladakh	307.035	299.187
19.	Lakshadweep	959.076	959.076
20.	Madhya Pradesh	20580.1778	19566.087
21.	Maharashtra	6544.179	5365.84
22.	Manipur	3371.835	3209.332
23.	Mizoram	2291.445	2223.11
24.	Meghalaya	3725.4	3426.59
25.	Nagaland	3950.489	3939.335
26.	Odisha	2518.116	2379.0787
27.	Puducherry	1307.388	1251.877
28.	Punjab	1882.39344	1605.83
29.	Rajasthan	11184.507	8730.9
30.	Sikkim	1898.763	1898.76
31.	Tamil Nadu	14023.21	11398.92
32.	Telangana	5291.597	4831.525
33.	Tripura	2006.681	1876.6502
34.	Uttar Pradesh	58963.4636	57257.108
35.	Uttarakhand	9194.474	8626.799
36.	West Bengal	8651.098	7597.838
	Total	276529.8715	252120.9661